[21 December, 2004] RAJYA SABHA

- (i) First Report on Action Taken by Government on the recommendation contained in the Eleventh Report of the Committee (Thirteenth Lok Sabha) on Air India Limited Reconstitution of Board of Directors;
- (ii) First Study Tour Report of the Committee on Antrix Corporation Limited: and
- (iii) Second Study Tour Report of the Committee on Spices Trading Corporation Limited.

REPORT OF THE RAILWAY CONVENTION COMMITTEE

SHRI VIJAY J. DARDA (Maharashtra): Sir, I lay on the Table a copy (in English and Hindi) of the first Report of the Railway Convention Committee on Rate of Dividend for 2004-2005 and Other Ancillary Matters.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

DR. CHHATTRAPAL SINGH LODHA (Orissa): Sir, I lay on the Table a copy (in English and Hindi) of the Third Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers on the Action Taken on the recommendations contained in its First Report (Fourteenth Lok Sabha) on Demands for Grants (2004-05) of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRI JANA KRISHNAMURTHY K. (Gujarat): Sir, I lay on the Table a copy (in English and Hindi) of the Third Report of the Department-related Parliamentary Standing Committee on External Affairs on the Action Taken Replies to the Recommendations contained in its Thirteenth Report

(Thirteenth Lok Sabha) on Working of Indian Council for Cultural Relations with Special reference to Cultural Centres aborad.

Government Bills

THE SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER BACKWARD CLASSES (RESERVATION IN POSTS AND SERVICES)
BILL, 2004

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHR! SURESH PACHOUR!): Sir, I beg to move for leave to introduce....(Interruptions)...

श्री एस.एस. अहलुवालिया (झारखंड): सभापति जी, क्या यह बिल सर्क्लेट हुआ था?

श्री सभापति: आज सुबह हुआ है।

श्री एस. एस. अइलुवालिया: आज सुबह हुआ है तो इंट्रोड्यूज कैसे होगा? ...(व्यवधान)... यह तो अभी दिया गया है ...(व्यवधान)... बिल भी सर्कुलेट नहीं किया गया ...(व्यवधान)... यह कैसे होगा ...(व्यवधान)...

SHRI ANAND SHARMA (Himachal Pradesh): Sir, It is already there in the List of Business.

श्री सभापति: वह ठीक है...(व्यवधान)...

श्री एस.एस. अहलुवालिया: सभापति जी, यह अभी हुआ है बारह बजे...(व्यवधान)... बारह बजे हुआ है ...(व्यवधान)...

SHRI V. NARAYANASAMY (Pondicherry): Sir, the Bill relates to the SC/ST and OBCs. (*Interruptions*)

श्री सभापति: माननीय सदस्य, एक मिनट ...(व्यवधान)...

श्रीमती सरला माहेश्वरी (पश्चिमी बंगाल): सभापति जी ...(व्यवधान)...

श्री सभापति: आप बैठिए ...(व्यवधान)...एक मिनट ...(व्यवधान)... माननीय पचौरी जी, यह बिल अभी सुबह ही सर्कुलेट हुआ है, जबकि यह चौबीस घंटे पहले सर्कुलेट होना चाहिए था।